

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 747/98

New Delhi: this the 4th day of May, 1998.

HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

Shri Satpal Singh,
S/o Sh. Suraj Mal,
R/o Nangla Kattack,
P. S. Bhawan Bahadur Nagar,
Distt. Bulandshahr (UP)

..... Applicant.

(None appeared)

Versus

Shri S. S. Dhiya,
Asstt. Commissioner of Police,
North Zone, PCR,
New Delhi

..... Respondent.

(None appeared).

ORDER(ORAL)

BY HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A).

None appeared for the applicant even on second call.

2. The applicant was also absent on previous date i.e. 17.4.98. In view of successive absences on the part of applicant, the OA is dismissed for default.

AN
(DR. A. VEDAVALLI)

MEMBER(J)

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(S. R. ADIGE)
VICE CHAIRMAN (A)

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